

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

R.P. 4 of 2015 & IA-13 of 2015 in  
Appeal No. 317 of 2013

Dated : 13<sup>th</sup> January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of :

Central Electricity Supply Utility Of Odisha ...Petitioner/Respondent-4  
Versus  
T.S. Alloys Ltd. & Ors. ...Appellant(s)/Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Elangbam  
Mr. Abhishek Upadhyay

ORDER

Issue notice on the Review Petition as well as on the I.A. No. 13 of 2015  
(Application for Stay) returnable on 13.02.2015. Dasti service is permitted.

List the matter on 13.02.2015.

( Rakesh Nath )  
Technical Member

( Justice Ranjana P. Desai )  
Chairperson

*Ts/jps*